

The outlines of the Trade Agreement can be furnished only after ratification of the agreement by the Government of Yugoslavia.

Talks with the Mongolian Prime Minister regarding Trade Relations

5376. SHRI B. S. BHAURA:
SHRI RAMAVATAR
SHASTRI:

Will the Minister of COMMERCE be pleased to state:

(a) whether any talks were held with the Mongolian Prime Minister, Mr. Tsedenbal during his recent visit to India regarding Indo-Mongolian trade relations; and

(b) if so, what was the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Yes, Sir. The talks were of an exploratory character when some possible areas of mutual interest were identified.

Role of Foreign Aid in India's efforts for achieving self-reliance

5377. SHRI B. S. BHAURA: Will the Minister of FINANCE be pleased to state:

(a) whether an official spokesman of Government who briefed newsmen on the 1973-74 Central budget has said, as reported in the 'Indian Express' dated the 2nd March, 1973 that external aid could help accelerate industrial production and thereby promote the objective of self-reliance; and

(b) if so, whether this statement represents Government's considered view on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) The Government's view on the subject is that the objective of self-reliance can best be promoted by accelerated production and development in all sectors of the economy and in particular those which are critical from the balance of payments angle. As a step towards self-reliance, the target of achieving a position of zero net aid by the end of the Fifth Plan has been formulated. The foreign exchange gap envisaged in the Fifth Plan for which foreign loans will be required has been estimated at Rs. 1000 crores for which disbursements of Rs. 3000 crores of external aid is required. The amount of borrowing necessary to secure such disbursements is therefore essential if Fifth Plan targets are to be met, both in terms of projects and for utilisation of installed capacity through non-project aid which provides for import of components, raw materials and spares.

Government is taking steps to ensure that dependence on aid does not become a permanent feature of national economic life.

Export of Engineering Goods

5378. SHRI R. N. BARMAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have assessed to prospects of Export of Engineering goods for the next year;

(b) if so, the broad outlines thereof; and

(c) what steps Government are taking to boost the export of these goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Yes, Sir. The Engineering Export Promotion Council has fixed a target of

Rs. 200 crores for export of engineering goods during 1973-74. Break up by variety-wise of engineering goods is as follows:

(Value in crores Rs.)

Variety wise	
Auto and Auto parts	25.00
Industrial Plant & Machinery	20.00
Electric Wires and Cables	15.00
Railway Wagons coaches	15.00
M. S. Pipes and Tubes	12.00
Bicycles and parts.	12.00
Steel structurals.	10.50
Hand and Small tools.	9.00
Electric Motors Transformers etc.	7.50
Electronic equipment	7.50
Castings and forgings	8.00
Machine tools.	5.00
Diesel Engines.	6.50
Others	47.00
TOTAL	200.00

(c) Following steps are taken to promote exports of engineering goods:—

- (1) Provision for import of raw material not available indigenously to registered exporters.
- (2) Supply of indigenous raw material like steel and aluminium on priority basis.
- (3) Trade Development Authority and Projects and Equipment Corporation have been entrusted with the task of promoting export production and overseas marketing of certain selected commodities.
- (4) Concessional railway freight is allowed on a number of export products.

(5) In addition to the above, Engineering Export Promotion Council has been taking the following steps on continuing basis:—sending out trade delegations and study teams, conduct of market surveys abroad, participation in international exhibitions and trade fairs etc.

House Rent Allowance paid to the Employees of Tea Board

5379. SHRI R. N. BARMAN: Will the Minister of COMMERCE be pleased to state:

(a) whether house rent allowance is paid to the employees of the Tea Board;

(b) if not, the reasons therefor;

(c) whether any such demand has been made by the employees; and

(d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI. A. C. GEORGE): (a) Yes, Sir.

(b) to (d). Do not arise.

निश्चित राशि से अधिक निकाली गई राशि का निबटारा करने के लिए मध्य प्रदेश को वित्तीय सहायता

5380. श्री गंगा चरण दीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि !

(क) क्या मध्य प्रदेश सरकार द्वारा निश्चित राशि से अधिक निकाली गई राशि का निबटारा करने और अपनी वित्तीय कठिनाइयों को दूर करने के लिये उस सरकार को विशेष अनुदान देने का प्रस्ताव है ; और

(ख) सरकार द्वारा इस बारे में क्या कार्यवाही की जा रही है ?